

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Dated: 07.12.2020

NOTICE

Take notice that the following matters listed on 11.12.2020 in the Court-IV will not be taken up. The next date of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Contempt Case (AT) No. 07 of 2020 in Comp. App. (AT) (Ins) No. 1016 of 2019	Tata Motors Finance Ltd. Vs. Vishal Gupta With	Amarjit Singh Bedi	AkshayRinge
2.	Contempt Case (AT) No. 22 of 2020 in Comp. App. (AT) (Ins) No. 1016 of 2019	AkashgangaInfraventures India Ltd. Vs. Vishal Gupta & Ors.	Rajiv Malik	AkshayRinge

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By Order

-sd/-
Registrar